

## Annexure 4

Name of the corporate debtor: Pratibha Skyscrapers Private Limited; Date of commencement of Liquidation: 13th July, 2022; List of creditors as on: 7th October, 2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sr. No.	Name of creditor	Details of claim received		Details of claims admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Kotak Mahindra Prime Ltd	23.08.2022	22,47,974	22,47,974	Unsecured	0	No	0	0	0	0	0	No
2	Kai Bhimrao Jyoti Chavan Multistate Co-Op Credit Society Limited	13.02.2020	1,19,64,018	1,19,64,018	Unsecured	0	No	13.44%	0	0	0	0	In accordance with Regulation 12 of IBBI (Liquidation Process) (Second Amendment) Regulation, 2022, the said Unsecured Creditor (Kai Bhimrao Jyoti Chavan Multistate Co-op Credit Society) has not submitted his claim during Liquidation, therefore the claims submitted and duly collated by the RP during CIRP has been admitted in liquidation.